

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/95/CHE/2024
Name of Petitioner : State Bank of India
&
Name of Respondent : -Vs-
S Lalitha
Section : Sec 95(1) of IBC, 2016

ORDER

Present: Ms. Vaiduriya, Ld. Counsel for Petitioner.

File taken up today as it was not listed on 23.04.2024 as directed.

Arguments heard.

Order **reserved**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)